

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2742
ANSWERED ON:28.07.2014
DELAY IN OIL AND GAS PROJECTS
Adsul Shri Anandrao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether several projects of oil and gas have been delayed due to delay in approval from the Ministry of Defence;
- (b) if so, the details thereof along with steps taken by the Government to resolve the differences with the Ministry of Defence; and
- (c) the details of blocks allotted and number of blocks pending for want of approval?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHRAMENDRA PRADHAN)

(a) to (c): The Ministry of Defence(MoD) had certain reservations on grounds of security in respect of 73 blocks subsequent to the grant of Petroleum Exploration License(PEL), awarded in offshore areas under New Exploration Licensing Policy (NELP). The matter was extensively deliberated between MoP&NG and MoD to resolve the issues and subsequently referred to the Cabinet Committee on Investment (CCI). Out of the 73 blocks, clearances have been accorded as under:

37 blocks cleared
27 blocks cleared with conditions
9 blocks not cleared

Currently, none of the above blocks is pending for clearance by MoD.